

for wagons. Twenty wagons a day are reserved for the Madurai district. We try to meet the requirements as much as possible.

Shri Raghavaiah: May I know whether any complaints have been received from the licensed salt producers in that particular zone with regard to the despatch of the salt produced in that area?

Shri Shah Nawaz Khan: As I said already, the actual allotment of wagons is controlled by the Salt Commissioner and he is responsible for recommending the parties concerned. I would also like to submit for the information of the House that the output of salt from licensed factories in 1955 was 75,000 maunds and from the unlicensed factories, the output is 705,000 maunds.

इंडियन एयर लाइन्स कारपोरेशन

*८०६. श्री रघुनाथ सिंह : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि इंडियन एयर लाइन्स कारपोरेशन पांच "विमकाउंट" विमान खरीदने का विचार करता है; और

(ख) यदि हां, तो वे किस देश में खरीदे जा रहे हैं और उन का मूल्य क्या है ?

संचार उपमंत्री (श्री राजबहादुर) :

(क) हां, श्रीमान् ।

(ख) ये विमान संयुक्त राज्य (यू० के०) में खरीदने जा रहे हैं और उन का मूल्य १.९६ करोड़ रुपये है ।

श्री रघुनाथ सिंह : हवाई जहाज के इंजिन की एज क्या होगी ?

श्री राजबहादुर : यह बहुत कठिन है कि किसी एक हवाई जहाज की एज निश्चित रूप में बताई जा सके, क्योंकि हम जानते हैं कि जब कभी उसे मॉटोफ़िकेट ग्राफ़ एयर वर्दीनम लेना पड़ता है, उस वक्त भी और प्रोवरहालिंग के वक्त भी उसके भुगने हुए भाग बिल्कुल नये भागों में बदल दिये जाते हैं और वह बहुधा नया जैसा ही हो जाता है ।

वह कितने समय तक चल जाता है, तो भिन्न भिन्न वायुयानों के लिये भी अलग अलग है ।

डा० एस० एन० सिंह : इंजन के फ्लाइट प्रॉवर्ज क्या होते हैं ?

श्री राजबहादुर : अगर आपका एक प्रोवरहील से दूसरे प्रोवरहील तक फ्लाइट प्रॉवर्ज बिटवीन में है, तो मैं वह निश्चित सूचना नोटिस पर दे सकूंगा ।

Shri G. S. Singh: May I know whether it is a fact that considerable differences existed between experts as to the suitability of this aircraft and, if so, whether this resulted in delay in ordering them and postponing the delivery date by two years?

Shri Raj Bahadur: I think it is not correct to say that considerable differences in their views existed because the advantages of the Viscount over the Conquer appeared to outstanding in the ultimate analysis of things looking at the cost of operation, the safety factor and other relevant factors.

Air Companies

*811. **Shri Ram Shankar Lal:** Will the Minister of Communications be pleased to state:

(a) the number of employees of the previous Air Companies who have not yet been provided with any job.

(b) whether any representations have been received from such employees; and

(c) if so, the steps proposed to be taken in the matter?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) to (c). All the employees of the former air companies who were in service prior to 1st July, 1952 and who continued to be in service on the 31st July, 1953 were taken on by the respective corporations under Section 20 of the Air Corporations Act, 1953. Even other employees who had joined the Companies on or after the 1st July, 1952 and who were in service on the 31st July, 1953 were taken on by the Corporations. No retrenchment has since then been made by either of the Corporations.

श्री एम० एल० द्विवेदी : मैं यह जानना चाहता हूँ कि जब से सरकार ने ये एयर